

to platform No.1. Pathways at the end of all platforms of Nizamuddin, New Delhi and Old Delhi stations have been provided.

6 lifts at New Delhi and 2 lifts at Old Delhi railway station have been provided. Further, 6 lifts at New Delhi, 3 lifts at Old Delhi and 6 lifts at Nizamuddin Railway Station have also been planned.

Pathways on platform ends have been provided to facilitate inter-platform transfer of wheelchair borne elderly, infirm and differently abled persons, wherever lifts/ramps are not available.

Target for export of readymade garments

2597. SHRI AMBETH RAJAN: Will the Minister of TEXTILES be pleased to state whether Government has fixed any target to achieve during financial year 2014-2015 by way of export of readymade garments, if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): Yes, Government has fixed a target of USD 17.2 Billion for export of readymade garments during financial year 2014-2015.

Setting up of National Institute of Fashion Design in Andhra Pradesh

2598. DR. T. SUBBARAMI REDDY: Will the Minister of TEXTILES be pleased to state:

(a) whether Government has taken steps to establish National Institute of Fashion Design in Andhra Pradesh as promised at the time of bifurcation;

(b) if so, the details thereof, as on date and if not, the reasons therefor;

(c) the latest position of this proposal; and

(d) by when this proposal is proposed to be finalized along with the reasons for delay in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) No Sir. However, National Institute of Fashion Technology (NIFT) under the Ministry of Textiles already has campus in Hyderabad, which is the joint capital of both Andhra Pradesh and Telangana.

(b) to (d) Do not arise.

Setting up of composite textile mills in Maharashtra

2599. SHRI SANJAY RAUT: Will the Minister of TEXTILES be pleased to state:

(a) whether Government is considering to set up composite textile mills in Maharashtra for providing more employment opportunities to unemployed and educated

youth. If so, the details thereof and if not, the reasons therefor; and

(b) whether there are any guidelines to set up composite textile mill, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) (1) Central Government does not set up composite textile mills in the country including Maharashtra. The role of the Government is to ensure conducive policy environment, facilitating in creating enabling conditions for the industry and private entrepreneurs to set up textile industry/units through policy initiatives and schemes.

(2) As per the Board for Industrial and Financial reconstruction (BIFR) approved revival Scheme MS-08, National Textiles Corporation has modernized/set up following Grey Composite mills in Maharashtra:

- (i) Modernized Tata mills, Mumbai by installing new 19,680 Spindles and 36 Shuttle-less Projectile looms at a cost of ₹ 80.87 crores, thereby enhancing its capacity to 34,640 Spindles and 96 looms.
- (ii) Set up Finlay Mills at Achalpur by installing 48,000 Spindles and 144 (72 Airjet and 72 Rapier) Shuttle-less looms at a cost of ₹ 254.66 Crores, thereby employing 1244 officers/staff/workres.

(b) Ministry of Textiles has not issued any guidelines regarding setting up of composite textile mills. However, Ministry of Industry, Department of Industrial Policy and Promotion, Secretariat for Industrial Assistance, New Delhi has issued Notification S.O. No. 477(E) dated 25.07.1991 as amended from time to time for setting up of industry. The same is applicable for all industry including composite textile mills.

Incentive to jute industry

2600. SHRI VIVEK GUPTA: Will the Minister of TEXTILES be pleased to state:

(a) The year, when the price was last revised for acquisition of jute bags under the Jute Packaging Material Act, 1987;

(b) Whether Government is mulling on a scheme on the lines of Minimum Support Price (MSP) for jute industry, if so, the details of the scheme; and

(c) The details of any other incentives Government proposes to make the jute industry and its workers more productive and efficient?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) The price for acquisition of jute bags under Jute Packaging Materials Act, 1987, is declared every month by the Jute Commissioner as per the Tariff Commission pricing formula accepted by the Government. This applicable pricing formula was last revised in 2002.